GOVERNMENT OF INDIA MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA UNSTARRED OUESTION NO.1730

ANSWERED ON-15/12/2025

STRENGTHENING CONNECTIVITY OF CITY GAS DISTRIBUTION AND NATIONAL GAS GRID

1730 # SHRI GHANSHYAM TIWARI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the progress made in expanding the National Gas Grid during the last five years;
- (b) the current status of connecting all States and Union Territories to the national gas pipeline network and the plan and timeline for connecting the remaining areas; and
- (c) the steps taken to ensure a reliable supply of Piped Natural Gas (PNG) to remote, hilly and North-Eastern States?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SURESH GOPI)

(a) to (c) Petroleum and Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to various entities to Lay, build, operate and expand Natural Gas Pipelines (NGPL). As on September 2025, PNGRB has authorized approximately 34,238 km of NGPL network which includes common carrier, spur line, tie-in connectivity and dedicated pipeline across the country to create a National Gas Grid to be completed within periods as specified in the PNGRB authorization out of which 25,923 km have been made operational. All the States and Union Territories, except Ladakh, Andaman & Nicobar Island and Lakshwadeep are covered by Natural Gas Pipeline Network authorized by PNGRB. 5,201 km of natural gas pipeline has been operationalized in the last 5 years.

Further, in order to ensure supply of natural gas to North-Eastern States, PNGRB has authorised M/s Indradhanush Gas Grid Limited (IGGL) to lay, build, operate and expand North East Natural Gas Pipeline Grid (NEGG) connecting Assam, Mizoram, Manipur, Arunachal Pradesh, Tripura, Nagaland, Meghalaya and Sikkim. PNGRB has granted extension of completion schedule of NEGG by IGGL upto 31.03.2026.

Government continually reviews and coordinates with the concerned State Governments and executing agencies to resolve the challenges and expedite the construction of National Gas Grid.

Providing Piped Natural Gas (PNG) connections and laying of pipeline infrastructure is part of development of City Gas Distribution (CGD) Networks. This is carried out by entities authorized by the Petroleum and Natural Gas Regulatory Board (PNGRB), as per their Minimum Work Programme (MWP).

After the completion of the 12/12A CGD bidding round, PNGRB has authorized entities for development of CGD network in 307 Geographical Areas (GAs), covering the entire mainland area for the development of CGD network across the country (including remote, hilly and North-Eastern States). As per MWP targets, authorised entities have to provide approximately 12.6 crore PNG domestic (PNG(D)) connections and lay approx. 5.46 lakh Inch Km pipeline infrastructure by 2034. As on 30.09.2025, the authorized entities have provided more than 1.56 crore PNG (D) connections and laid more than 6.2 lakh Inch Km pipeline.

Government have taken various steps to ensure reliable supply of PNG across the country which, inter-alia, includes allocating domestic gas on priority basis to CNG(T)/PNG (D); diverting domestic gas from non-priority sectors to meet the requirement for CNG (T)/PNG (D) sector; expansion of City Gas Distribution (CGD) network; expansion of National Gas Grid Pipeline; setting up of Liquefied Natural Gas (LNG) Terminals; Sustainable Alternative Towards Affordable Transportation (SATAT) initiatives to promote Compressed Bio Gas (CBG), etc. Government has also notified that gas produced from discoveries in Deepwater, Ultra Deepwater and High Pressure-High Temperature areas, in any situation which may require proportionate distribution of the gas offered under the bidding process, the contractor shall offer gas to bidders belonging to CNG (T)/PNG (D) sector on priority.
